

Government of Rajasthan  
Law & Legal Affairs Department

*Handwritten signature*

Jaipur Dated: 25.07.2017

No.F.19(6)Nyay/14

::ORDER::

Rajasthan High Court  
Jodhpur  
Order No 7034  
Date 26/7/17  
P.T.O. (Exit) Section

The State Government in consultation with the Rajasthan High Court, Jodhpur hereby authorizes the Presiding Officers mentioned in successively to look after the urgent and routine work of the courts mentioned in the table below during the period of absence of the Presiding Officers of those Courts/ Tribunal:-

S.No.	Name of Tribunal	Link Officer/Court
1.	Judge, MAC Tribunal, Karauli	District & Sessions Judge, Karauli
2.	Judge, MAC Tribunal, Pratapgarh	District & Sessions Judge, Pratapgarh

*S.D.A.L(B)*  
*28.7.17*

By order of Governor

Principal Secretary, Law

- Copy forwarded for information and necessary action:-
1. Secretary, Hon'ble Chief Minister, Government of Rajasthan, Jaipur
  2. Chief Secretary, Government of Rajasthan, Jaipur.
  3. Registrar General, Rajasthan High Court, Jodhpur with reference to his letter No. 7182 dated 04.07.2017.
  4. Registrar (Admn.), Rajasthan High Court, Jaipur Bench, Jaipur.
  5. Ps to Hon'ble State Law Minister, Rajasthan Government.
  6. Concerned Officers through Registrar General, Rajasthan High Court, Jodhpur.
  7. Guard File.

*Handwritten signature*  
25.07.17  
Joint Secretary, Law

## Rajasthan High Court, Jodhpur

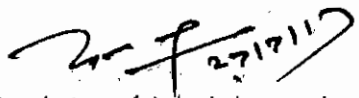
No.Estt.B2(iv)/12/1998/ 8009

Date : 27.07.2017

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur
3. P.S. to All Hon'ble Judges at Jodhpur.
4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
6. The Secretary, Lokayukta, Sachivalaya, Jaipur
7. The Accountant General, Rajasthan, Jaipur.
8. The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
9. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
10. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
11. Concerned District & Sessions Judge.
12. Concerned Courts/Treasury Offifiers.
13. The Director, Rajasthan State Judicial Academy, Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench Jaipur.

Personal File/Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
/Jr.Actt./Building Cell/TP Clerk.

  
Registrar(Administration)